

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.326

CA-171/2022 CA-242/2022 IA (Companies Act.)/61/2022

In

CP-28/ND/2022

IN THE MATTER OF:

M/s. Rahul Gyanchandan

.....APPLICANT/PETITIONER

Vs.

M/s. Parsvnath Landmark Developers Pvt Ltd.

.....RESPONDENT

SECTION

U/s 221

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Adv. Rakesh Kumar, Adv. Sataroop Das

For the Respondent

: Mr. Sandeep Bhuraria and Monish Surendran for R-12
Adv. Rajat Joneja, Advocate for Respondent No. 7, 8,
10 and 13

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **18.11.2022.**


(Madhu Narula)

Court Officer (Court III)